

development of micro, small and medium enterprises particularly the micro and small enterprises has received priority attention of the Government. Necessary investments have been made through schemes such as Credit Guarantee Scheme, Credit Linked Capital Subsidy Scheme, MSE-Cluster Development Programme, National Manufacturing Competitiveness Programme, Prime Minister's Employment Generation Programme, Public Procurement Policy and Skill Development programme etc.

(c) and (d) Special efforts have been made to encourage micro, small and medium enterprises. A Framework for revival and rehabilitation of MSMEs has also been put in place.

Udyami Mitra Portal

1080. SHRI T. G. VENKATESH: Will the Minister of MICRO, SMALL AND MEDIUM ENTERPRISES be pleased to state:

(a) whether it is a fact that Government has launched Udyami Mitra Portal to enable MSMEs to list their projects and banks can compete to finance those projects;

(b) if so, the details thereof, and

(c) whether it is also a fact that banks have also been advised to provide loans to the MSME projects without any hassles and if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF MICRO, SMALL AND MEDIUM ENTERPRISES (SHRI GIRIRAJ SINGH): (a) and (b) Small Industries Development Bank of India (SIDBI) has launched the 'Udyamimitra' Portal (www.udyamimitra.in) to improve accessibility of credit and handholding services to Micro, Small and Medium Enterprises (MSMEs).

(c) Scheduled Commercial Banks (SCBs) have been advised to ensure a target of 7.5% of Adjusted Net Bank Credit (ANBC) for Micro Enterprises, that collateral security is not required for loans upto ₹ 10 lakh to MSE sector, a simplified working capital requirement for MSEs.

Setting up of marketing complexes/Khadi plazas

1081. DR. R. LAKSHMANAN: Will the Minister of MICRO, SMALL AND MEDIUM ENTERPRISES be pleased to state:

(a) whether it is a fact that Government is setting up marketing complexes/khadi plazas to expand the marketing network of Khadi and village industries products across the country particularly in Villupuram district of State of Tamil Nadu;

(b) if so, the details thereof;

(c) whether there is any provision to give prominence to the district specific products in the marketing complexes/khadi plazas; and

(d) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF MICRO, SMALL AND MEDIUM ENTERPRISES (SHRI GIRIRAJ SINGH): (a) Government through Khadi and Village Industries Commission (KVIC) is setting up Khadi Plazas to expand marketing network of Khadi and village industries (KVI) products across the country. Under Market Promotion and Infrastructure component of the Market Promotion and Development Assistance (MPDA) Scheme, financial assistance of ₹ 10.00 crore per plaza is provided for establishment of Marketing Complexes/Khadi Plaza. The Khadi plaza can be set up by KVIC on its own land with 100% assistance from Government or set up by State Khadi and Village Industries Board with 75% from GoI and 25% from State Government or Khadi Institution's land with one time financial assistance of 25% of the project cost.

No proposal has been received for setting up of Khadi Plaza in Villupuram district of State of Tamil Nadu.

(b) One 'Khadi Plaza' is being set up in Dimapur, Nagaland under the aegis of Nagaland State KVI Board. The second phase construction is in progress. Another proposal for setting up of one Khadi Plaza in Mizoram is under process.

(c) There is no specific policy for giving prominence to the district specific products in the marketing complexes/Khadi plazas. All Khadi and V.I. products produced by rural artisans of the KVI Sector are given prominence in the Khadi Plaza.

(d) Does not arise.

Schemes to promote MSMEs

1082. DR. VIKAS MAHATME: Will the Minister of MICRO, SMALL AND MEDIUM ENTERPRISES be pleased to state:

(a) the details of the various schemes launched to promote Micro, Small and Medium Enterprises (MSMEs) sector and operationalised in various States;

(b) the amount allocated and utilised by States under the said schemes during each of the last three years, State-wise including Maharashtra;

(c) whether there has been any delay in the implementation of these programmes;

(d) if so, the details thereof and reasons therefor; and